commission and not by a permanent commission of the type which the hon. Minister contemplates?

SHRI GULZARILAL NANDA: I have said on the contrary that these things are now going to be dealt with through the machinery which I have indicated.

SHRI M. C. SHAH: May I know, Sir, which are the countries where this institution of "Ombudsman" is functioning and what are the "special methods adopted to remove public grievances and corruption in the administration?

SHRI GULZARILAL NANDA: Denmark, Finland, Norway and recently New Zealand and then some adaptations of it are in France and in some other countries.

SHRI M. C. SHAH: I wanted to know what are the special methods adopted to remove public grievances and corruption.

MR. CHAIRMAN: These are general questions. We cannot have a lecture here on this institution.

SHRI SONUSING DHANSING PATIL: May I know, Sir, whether the jurisdiction of the Vigilance Commission will extend to local bodies?

SHRI GULZARILAL NANDA: No, Sir.

SETTING UP OF THE NEW DELHI UNIVERSITY

"455. SHRI V. M- CHORDIA: Will the Minster of EDUCATION be pleased to state:

(a) whether the Ministry of Edu cation has taken any decision on the proposal for setting up the New Delhi University:

(b) if *to*. what is the nature of the decision,:

(c) what type of the University ould be, whether it would be re sidential, federal Or affiliating; and (d) what are the nameB of tl» colleges which will be affiliated *t*» this new University?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) : (a) to (d) The proposal for setting up a second University in Delhi is under consideration.

अो विमलकुतार मन्नालालजी चोरविया : क्या श्रीमान्, यह बतलायेंगे कि कब से यह मामला ग्रापके विचाराधीन है और कब तक उस पर निर्णय करने की सम्मावना है ?

श्री एन० सी० खागला : यह गामला बरुत दिनों से चल रहा है और जल्दी इसके बारे में फैतला हो जायेगा, ऐसी मेरी आशा है। अब मैं थोड़ा अंग्रेज़ में बोलूंगा इसलिए आप मने माफ करेंगे ।

May I also say something in English, Sir? The position is this. A Committee of the University Grants Commission was appointed to consider this question and the report of the Committee was considered by the Academic Council of the University of Delhi at its meeting held on 12th September. They resolved that the Government of India be requested to appoint a Committee to go into the question of starting a new university as soon as possible, if not immediate-ty. The resolution of the Academic Council was considered by the Executive Council of the University who wanted our views. A formal referen-e was made by the Registrar of the Delhi Un'versity to this Ministry on the 30th October this year. This Ministry has now appointed a Comm'ttee and we are awaiting the report of this Committee. So, you will see that as far as the present developments are concerned, there has not been too much delay, because the reference has be^on made to us only on the 30th October.

की विवलकुवार सकालालकी चरिडियाः जैसा श्रीमान् अपने बतल या कि तिवस्ट ग्रान्ट्स कपीणन की कमेटी बैठी धौर उ होंने रिपोर्ट दी। फिर दूसरी कमेटो बै प्रे. तीसरी कमेटी बैठी और सबने अपनी घपनी रिपोर्ट 3161 Oral Answers

दीं और बब हमारी सरकार एक कमेटी इस बारे में बना रही है। तो मैं यह जानना चाहता हं कि शासन इस कमेटी की सिफारिश पर निर्मव ले लेगी या एक दो ग्रीर कमेटी बनायेगी ?

श्री एन० सी० चागला : अब कोई दूसरी नई कमेटी नहों बनाई जायेगी । मैं अपने दाला को बतलाना चाहता हं कि यह कनेटी जो रिगर्ट देगी मिनिस्ट्रो उसी के मताबिक डि तिजन लेगी ।

SHRI AKBAR ALI KHAN: May I know Sir, what is the policy of the Government regarding increasing the number of Universities? Do the Government think that, notwithstanding the Universities they already have, in the best interests of Ind'a they want some more Universities or consolidate the Universities that are already existing?

SHRI M. C. CHAGLA: Well, Sir, I agree that we must consolidate the Un versifies we have and see to it that the standards prevailing in them do not fall. But look at the position of Delhi University. The Academic Council, in coming to the'r decision, took into account the fact that there were now 28,000 students in the University. The number is going up. The question is either have another Un'versity or there was a suggestion to have a sort of independent col'eges. The question is which of the two sug-ges'.ions we should accept.

SHRI ARJUN ARORA: May I know, Sir, if the decision will be applicable to the rest of the country in resoect of Un'versifies which have such a lar»e number of students as 28.000 and will all Universities which have a large number of students be) split up?

SHRI M. C. CHAGLA: If a Universitv has a very large number of students, it is a matter of grave concern. We want morn students to go to the Universit'es. But the ques'ipn is whether one sinele University ran maintain standards with such a large number of students.

SHRI N. SRI RAMA REDDY: Talking of setting up new Universities, I would like to know if the hon. Minister has received any representatioa from the Government of Mysore with regard to the setting up of a single University for Bangalore, where there Were 22,000 students in one city.

SHRI M. C. CHAGLA: Yes, Sir. I am aware of that representation and the matter is under consideration.

SHRI K. SANTHANAM: May I know, Sir, if the Delhi University is not already a federal University and there is no difficu'-ty whatsoever in establishing constituent colleges in New Delhi?

SHRI M. C. CHAGLA: The dfficulty is this. The Delhi University feels that although it is federal in character, its administrative problems are beyond solut on. If you have a large number of colleges and if you are to attend to them. then it is not easy to administer these colleges even from the Centre.

SHRI P. L. KUREEL URF TALIB: May I know Sir, from the hon. Minister whether it is going to be a resident'al University or an affiliated University and all colleges, including technical colleges, will come within the purview and control of it?

MR. CHAIRMAN: The Minster has said that they have yet to take a decision on it.

SHRI M. C. CHAGLA: We have yet to decide it.

SHRI A. D. MANI: The Minister said that the matter was considered by the Academic Counc'l of the De'hl University. What were the features of the s"heme which was considered by the Academic Council? He could give some information on the matter, whe'her it wi¹! be of the residential, federal or affiliated type.

SHRI M. C. CHAGLA; As far as I am awa'e, th° only representationmade to us was that there was nec»s-I sitv for a new University and that this

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University cannot cope with the present problem.

MR. CHAIRMAN: Next question.

CONCESSIONS AND FACILITIES TO BUDDHIST CONVERTS

•456. SHRI B. D. KHOBARAGADE: W.L the Minister of HOME AFFAIRS be pleased to State:

(a) whether it is a fact that the Census Report has revealed a tremendous increase in the population of Buddhists due to conversion;

(b) whether it is also a fact that in view of this increase, the Census Report has recommended the giving of the same concessions and facilities to the converts which were available to them before their convers'on; and

(c) if so, what is the decision of the Government in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI MAR^G^THAM CHANDRA-SEKHIR) : (a) The population of Buddhists in India has increased from 1,80,823 in 1951 to 32,50,227 in 1961.

(b) No such recommendation has been made in the Census Report.

(c) Does not arise.

SHRI B. D. KHOBARAGADE: May I draw the attention of the hon. Mini-si er to a report which appeared in the "Patriot" dated 7th November, 1963 in wh ch it is mentioned that the Census Report has made a recommendation that those persons who are converted to Buddhism should be given all those facilities and concessions to which they were entitled before and, if so, whether any decision would be taken in this respect?

SHRIMATI MARAGATHAM CHAND-RASEKHAR: The report the hon. Member has in mind, I suppose, is "Paper No. 1— Census of India 1961— Census of Religions". Now, only statistics about the religions are given. No recommendations are given therein.

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SHRI B. D. KHOBARAGADE: In view of the fact that there is no improvement in the educational, economic and employment conditions of the Buddhist converts, would it not be advisable to give them all those facilities which are given by the Const.tution so that those Buddhist converts also can gat the benefit of all these facilities and may I know, Sir, whether the Government has got any schemes to improve the conditions of the Buddhist converts?

SHRIMATI MARAGATHAM CHAND-RASEKHAR: The special facil.ties offered to the Scheduled <u>Cas.es</u> are mainly due to the reason that they suffer from untouchabi Ly. It is only the Hindu religion and Sikh religion that observe untoujhab lity. The other four major religions of India do not and are not supposed to observe untouchability. As long as the members do not suffer from untouchability, they are not eligible for any special concessions.

SHRI B. D. KHOBARAGADE: May I know, Sir, whether the hon. M ni-ster is aware that some of the converts to Christianity also are being given those faci ities by the Governments of Madras and of Kerala and whether the Minister is aware that the Buddhists enjoy facilities in Maharashtra which they were get'.ing previously? If so, what are the obstacles in the way of the Central Government for giv'ng those facilities to the Buddhists?

SHRIMATI MARAGATHAM CHAND-RASEKHAR; These are two things: one, the facilities offered by the Madras State Government, and the other, the hon. Member requires some special assistance from the Central Government. Even if the Madras Government is giving any special assistance to the Christian converts they are being treated as other Backward Classes. So also the Budhists are being treated as other Backward Classes.

SHRI B. D. KHOBARAGADE: I have referred to 'the Maharashtra Government,